## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1118 ANSWERED ON:11.12.2013 MOBILE NUMBER PORTABILITY Chitthan Shri N.S.V.;Paranjpe Shri Anand Prakash

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of subscribers opted for mobile number portability so far, State and company-wise;

(b) whether few mobile users have switched over to different service providers under the number portability facility;

(c) if so, the details thereof and the reasons therefor;

(d) whether the telecom regulator mandated mobile phone companies to implement full mobile number portability in the country; and

(e) if so, the details thereof and the action taken by the Government in this regard?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a)to (c) The Telecom licences are issued service area-wise and not state-wise. As per data submitted by Mobile Number Portability service provider, 87,853,182 mobile users have switched over to different service providers under the number portability facility. The actual numbers of portings carried out till 30th November, 2013 since the launch of mobile number portability, service area-wise and service provider-wise is enclosed as Annexure-I and Annexure-II respectively. The mobile user switched to different service providers as per their choice depending upon various factors such as quality of service, tariffs plans etc.

(d) No Sir.

(e) Does not arise in view of above.